

- (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE : (DR. BOLLA BULLI RAMAIAH) : (a) to (c) The term "Free Trade Zones" (FTZs) and Export Processing Zones (EPZs) in the Indian context are synonymous. There is no proposal at present for the Central Government to set up any new FTZ/EPZ in any State including Uttar Pradesh and Madhya Pradesh. However, EPZs can now be established by State Governments or in the joint/private sectors.

Investment by NRIs

1717. SHRI MOHAMMAD ALI ASHRAF FATMI:

SHRI VIRENDRA KUMAR SINGH :

Will the Minister of INDUSTRY be pleased to state :

(a) whether due to investment made by Non-resident Indians, balanced development is not taking place; and

(b) if so, the efforts made to boost the investment of NRIs in backward areas of the country, particularly in Bihar?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) As per the policy of the Government NRIs are permitted to invest anywhere in India and, therefore, the location of the project depends upon the choice of the investor.

(b) For the development of backward areas,

Government is operating the Growth Centre Scheme, Integrated Infrastructure Development Scheme, apart from the incentives being offered by the State Government under their own policy.

[English]

Import of Pulses

1718. SHRI HARIN PATHAK : Will the Minister of COMMERCE be pleased to state :

(a) the value and quantity of pulses of different categories imported during each of the last three years;

(b) the value and quantity of pulses exported during the above period; and

(c) the details of the general policy of the Government on the import and export of pulses?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH): (a) and (b) Data on value and quantity of different categories of pulses imported/exported during 1994-95, 1995-96 and 1996-97 (April-Nov 96) is given in the Statement attached.

(c) Under the current Export and Import Policy 1997-2002, pulses are freely importable. However, Export of pulses/processed pulses can only be made against export licences issued in this behalf against ceiling released each year. In addition processed pulses can also be exported by EOU/EPZ Units or by Advance Licence holders under duty exemption scheme after processing the pulses imported by them.

| | IMPORTS | | | | | | EXPORTS | | | | | |
|---|---------|--------|---------|--------|---------|-------|---------|-------|---------|-------|---------|-------|
| | 1994-95 | | 1995-96 | | 1996-97 | | 1994-95 | | 1995-96 | | 1996-97 | |
| | Qty. | Value | Qty. | Value | Qty. | Value | Qty. | Value | Qty. | Value | Qty. | Value |
| | 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 |
| Peas (<i>Pisum sativum</i>) | 144964 | 12,267 | 173038 | 18,540 | 70441 | 8,627 | 446 | 79 | 1188 | 153 | 155 | 29 |
| Chickpeas (<i>garbanzos</i>) | 58127 | 8,501 | 13762 | 4,139 | 70307 | 8,501 | 171 | 20 | 445 | 82 | — | — |
| Beans of the species <i>Vigna mungo</i> (L) | 43932 | 5,296 | 62409 | 9,169 | 7860 | 1,189 | 21 | 4 | 1 | Neg. | 25 | 3 |
| Small red (Adzuki) beans (<i>Phaseolus</i> or <i>Vigna angularis</i>) | — | — | 509 | 70 | 219 | 25 | — | — | — | — | — | — |
| Kidney beans incl. white peas beans | 38592 | 4,233 | 13443 | 2,033 | 15094 | 2,236 | 7 | 1 | — | — | — | — |
| Lentils (<i>mosur</i>) | 60817 | 6,458 | 26736 | 4,390 | 51441 | 9,243 | 16633 | 2,673 | 22710 | 4,736 | 9239 | 2,294 |